

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3397

ANSWERED ON:25.04.2012

SUPPLY OF COAL

Mahato Shri Narahari; Roy Shri Nripendra Nath

Will the Minister of COAL be pleased to state:

- (a) whether coal is being supplied to State-owned electricity generating companies, in both controlled and decontrolled price ;
- (b) if so, the details thereof, Public Sector Unit-wise and State-wise during the last three years; and
- (c) if not, the reasons for not giving coal to State-owned electricity companies at controlled price ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): After the complete decontrol of coal price w.e.f. 01.01.2000, Coal India Ltd has been fixing the prices for all the grades/categories of coal produced by its subsidiary companies including North Eastern Coalfields (NEC). There is no Government control over such price. However, with effect from 26.02.2011, CIL is notifying two sets of coal price; one for Power Utilities, Fertilizer and Defence and another for sectors other than Power Utilities, Fertilizer and Defence. The coal is sold to the customers in different sectors at the prices so notified.

(b): Does not arise, in view of reply given to part (a) of the question. .

(c): Since the price of coal has been decontrolled by the Government, there is presently no question of selling such coal at the controlled price.